

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI


ORDER

Pursuant to the directions conveyed vide Footnote No-10 of Hon'ble Delhi High Court order No. 35/G-I/Gaz.1A/DHC/2023 dated 29.08.2023 and in continuation to this office order no. 67164-202/F.3(4)/ASJ/Gaz/2023, dated 02.09.2023, the following cases mentioned in column No.3 pending in the Court of Sh. Sunil Kumar, Spl. Judge (NDPS), (Central) Tis Hazari Courts, Delhi mentioned in the column No. 2 is hereby withdrawn and assigned to the Court of Sh. Virender Kumar Kharta, ASJ (FTC)-02 (Central),Tis Hazari Courts, Delhi mentioned in Column No.4 for disposal in accordance with law, **with immediate effect :**

S. No	Name of Transferor Court (Column No-02)	Cases as per list attached (Column No-03)	Name of Transferee Court (Column No-04)
1	Sh. Sunil Kumar, Spl. Judge (NDPS)	SC – Sl. No. 1 to 18, 31 to 40 & 50 to 61	Sh. Virender Kumar Kharta, ASJ (FTC)-02

Besides the above mentioned cases in the list, if there is any connected left over or sent to the other court, the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for order, Judgment, designated and targetted/ old cases shall not be transferred.

The cases fixed for Order/Judgement shall not be transferred. The Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

 26/9/23

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 72625-653 /F.3(4)/ASJ/Gaz/2023

Dated: _____

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The AO/AO(J)/Branch In-Charge, Admn. Branch (I,II&III), General Branch, Filing Section (Central),Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading LAYERS.



Principal District & Sessions Judge (HQs)
Delhi